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## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/130/2016 NAME OF THE PETITIONER(S) : G. Rajendran NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5 others **UNDER SECTION** : 235, 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Countel for Respondents 1. H. Karotlik teshadri R. Draderp Course for Politices
ORDER

Shri Cibi Vishnu, counsel for petitioner present. Shri R Pradeep, counsel for respondents present. Both the counsel sought time for submitting final arguments. Time extended at their request. Put up on 16.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)